
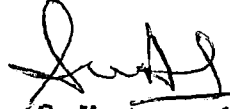


(1)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA /MP No.....199

Versus.....

Date of Order	Orders
13.3.2000	<p>None for the applicant.</p> <p>Shri S.S.Hasan, counsel for the respondents.</p> <p>On perusal of the order sheets it appears that none was present for the applicant on 13.5.99, 26.11.99, 12.1.2000 and today. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"> (N. P. NAWANI) ADMINISTRATIVE MEMBER</div><div style="text-align: center;"> S. K. Agarwal Member (Judicial)</div></div>

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applicant
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Dated 31/1/2000

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